

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 1289-1290/2025

SMT. RAKESH BALA ANEJA . &amp; ORS.

Appellant(s)

VERSUS

SMT. SUSHIL BAJAJ (DEAD)

Respondent(s)

Only C.A. 1328/2025 is listed.

WITH

C.A. No. 1328/2025 (III-A)

Date : 30-09-2026 These appeals were called on for hearing today.

For Appellant(s) :

Ms. Shriya Maini- 2923, AOR  
Mr. Rajive Maini, Adv.  
Mr. Mohsin Alam, Adv.

For Respondent(s) :

Mr. Rituparn Uniyal- 4135, AOR  
Mr. Abhishek Usha Singh, Adv.  
Ms. Deeksha Saggi, Adv.Mr. Raghav Sabharwal- 3171, AOR  
Mr. Ayush Shrivastava, Adv.  
Mr. Dharmesh Shersia, Adv.  
Mr. Mohd. Saqib, Adv.

Mr. Vikas Mehta- 1435, AOR

Mr. Tejasvi Chaudhry, Adv.  
Mr. Angad Baxi- 3436, AORMr. Sunil Kumar Sharma- 3028, AOR  
Ms. Tanvi Munjal, Adv.  
Mr. Bidhan Pradhan, Adv.  
Mr. Hitesh Singh, Adv.  
Mr. Bidhan Chandra Pradhan, Adv.  
Mr. Bhavishya Vig, Adv.  
Ms. Priya, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

C.A. No. 1328/2025

Respondent No.1.3 is duly represented.

Opportunity of respondent Nos.1.1 to 1.4 to file counter affidavit has already been declined.

Respondent Nos.1.5 & 1.6 are duly represented and have already filed counter affidavit.

Ld. Counsel for the appellant has also filed rejoinder affidavit-cum-response affidavit.

Certificate of service from the concerned High Court with regard to respondent Nos.2 to 4 is still awaited. Reminder be issued.

List again on 16.11.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

APOORV SINGH  
Registrar

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